## **RAJYA SABHA**

Thursday, the \9th November, \910jthe 28th Kaitika, 1892 (Saka)

The House m.'t at eleven of the clock, MR. CHAIRMAN in the Chair.

## ORAL ANSWERS TO **OUESTIONS**

\*64. [The ques ioner (Shri M. K. Mohta) was absent. For arswer, vide col. 28 infra.]

#### PRODUCTION OF JUTE

- \*211. SHRI R P. KHAITAN : Will the Minister of FOREIGN TRADE be pleased to state:
- (a) the total | roduction of jute in the country during the last three years, yearwise and State-wise; and
- (b) what are the recommendations made by the Commissi >n for the fixation of support price of jute during the current

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) and (b) A stater lent is laid on the Table of the

#### **IATEMENT**

(a) Production of Jute (and Mesta)

Name of State	1967-68	1968-69	1969-70
Assam	10.81	8.06	11.61
Bihar	10.28	4.92	7.52
Orissa	4.60	3.72	4.38
Uttar Pradesh .	1.32	0.88	1.00
West Bengal .	42.03	15.80	37.36
Andhra Pradesh	3.86	2.63	2.98
Tripura	1.63	0.89	1.06
Rest of India .	1.39	1.48	1.60
	75.92	38.38	67.51

(Figures in lakh bales) (Year—July to June)

(b) Recommendations of Agricultural Prices Commission for support price for jute for 1970-71 season.

The Agricultural Prices Commission made the following rec unmendations for support price for jute fo- 1970-71 season:

(1) the minimum support price for raw jute for the Assam Bottom variety 19RSS/70—1

- in Calcutta be left undisturbed at Rs. 107.17 per quintal (Rs. 40.00 per maund) for the 1970-71 season, and the grade differentials operative in 1968-69 and 1969-70 be continued for the 1970-71 season;
- (2) the derivative minimum prices for the respective grades for the 'upcountry markets be also maintained at the current levels, with whatever adjustments are considered necessary by the Jute Com missioner on account of rationalisation of freight and other incidental charges;
- (3) the minimum support prices for the different grades and qualities in Calcutta and the 'upcountry' markets be announced as early as possible, preferably by the first week of March, 1970; and
- (4) to ensure higher returns to the growers per unit of the crop, the public agency charged with the responsibility for market operations in raw jute should widen its activities beyond support purchases, and expand into the interior.

श्री सार० पी० खंतान : यह जो स्टेटमेंट दिया गया है उसमें बतलाया गया है कि 1967-68 में हमारे यहां 70.92 लाख बेल्स जुट की पैदावार हुई ग्रीर 1968-69 में 38.38 लाख बेल्स जट की पैदावार हुई। हमारे यहां कम से कम 70 लाख बेल्स से ज्यादा की खपत है और इस प्रकार जो शाटेंज चल रही है, उसकी वजह से हमारे यहां फारेन एक्सचेंज की कमी धा रही है। तो मैं यह जानना चाहता हूं कि इस कमी को दूर करने के लिए सरकार ने क्या कदम उठाए

इस चीज के लिए जो मिनिमम सपोट प्राइस तय की है जबकि ग्रग्रीकलचर कमीशन ने ग्रीर चीजों के दाम तय किए हैं, तो क्या उन दामों के मुकाबले में इसके प्राइसेज ठीक हैं ? हमारे यहां खपत ज्यादा है और पैदाबार कम हुई है तो खपत में जो कमी आई है उसे दूर करने के लिए सरकार ने क्या उपाय किए ð?

श्री लिलत नारायण मिश्र : यह बात सही है कि पिछले साल जूट की उपज में कमी बाई है बौर इस साल अन्दाजा है 62-63 लाख बेल्स होगी जबकि हमारे यहां 69 लाख बेल्स की म्रावश्यकता है ग्रीर इस तरह से 6-7 लाख बेल्स की कमी पड़ेगी। पिछले साल की

बची 14 लाख बेल्स से ही हम पूर्ति करने की इच्छा रखते हैं। सभी बाहर से मंगाने की कोई ऐसी योजना नहीं है। जहां तक कीमतों की बात है, अग्रीकल्चर प्राइस किमशन ने जो सिफारिश की है उसे हम लोगों ने मान लिया है। एस० टी० सी० उसी कीमत पर अपनी एजेंसियों के जरिये से कच्चे जूट की खरीदारी करती है।

श्री ग्रार० पी० खैतान : मैं यह जानना चाहता हूं कि जो 40 रुपया प्रति मन जूट की कीमृत रखी गई है क्या वह दूसरी चीजों के प्राइसेज के मुकाबले में ठीक है ? अगर हम श्रीर चीजों की प्राइस की तुलना करते हैं तो पाते हैं कि जूट की जो सपोटिंग प्राइस रखी गई है वह कम है।

श्री लितनारायण मिश्र: माननीय सदस्य को मालूम ही है कि कच्चे जूट के दाम 40 रुपया प्रति मन रखा गया है। किसानों को प्रपने जूट का 55 रु० से 60 रु० प्रति मन भी मिलता है जबकि निर्धारित मूल्य 40 रुपया प्रति मन है।

श्री श्रार० पी० खैतान : जब काप कम होती है तो उनको ज्यादा दाम मिलता है और जब काप ज्यादा होती है तो उनको दाम ज्यादा नहीं मिलता है। मेरा यह निवेदन है कि जो आपने 40 रुपया प्रति मन जूट के दाम निर्धारित किए हैं तो वे और चीओं के मुकाबले में कम हैं। सरकार को यह कोशिश करनी चाहिए कि जिस तरह से और चीओं के दाम हैं उसी तरह से इसके दाम भी निर्धारित किए जाने चाहिए।

श्री लित नारायण मिश्र : जहां तक जूट का सवाल है, पटसन का सवाल है, यह समस्या कुछ देवी है। हमें किसानों का ख्याल है कि उनको प्रपनी उपज का उचित दाम नहीं मिलता है। दो-तीन सालों से एस० टी० सी० इस संबंध में मैदान में आई है और इस तरह से किसानों को कुछ श्रधिक कीमत मिलने लगी है। हमारी योजना एक जूट कारपोरेशन पब्लिक सेक्टर अन्डरटेकिंग्स की तरह बनवाने की है जो कच्चे जूट की देखरेख और खरीददारी करे। इस तरह से हम इस समस्या को हल करना चाहते हैं और एक जूट कारपो-रेशन पब्लिक सेक्टर में खड़ा करना चाहते हैं जो इस समस्या की देखरेख करे।

SHRI ARJUN ARORA: Sir, from the statement it is revealed that the production of this much-needed cash crop, this foreign exchange earner, is falling in the country

and it appears that a mere price support by the Government or by the Corporation, which the Minister promises, will not result in any increase in the production of jiuc. The year 1968-69 was a very bad one when the production was about 60 per cent of the needs of the country. The current year, 1969-70, is also not very good. May I know what steps does the Government propose to take to increv.se the production of jute in the country, prrticularly in West Bengal, where the production has fallen by 5 lakhs bales, in Bihar, the State from which the Minister comes, and in my State, U.P.?

SHRI L. N. MISHRA: It is a fact that in regard to jute in this country the yield per acre is very low compared to other countries, especially Pakistan and even Thailand. The Ministry of Foreign Trade has taken up the matter with the Planning Commission to aid and assist the jute growers in improving their crop by better seeds and manure, etc., and a provision of Rs. 392 lakhs has been made in the Fourth Plan. I can assure the hon. Member that if it will be necessary to give more funds, we will try to persuade the Planning Commission and the Ministry of Finance to grant more funds to solve this problem. Increased yield per acre is the only answer to the problem especially in this period of challenges from Pakistan with modernised mills and better yield of raw jute.

SHRI CHITTA BASU: May I ask the Minister whether it is not a fact that in 1969 the United Front Government of West Bengal set up a Committee to go into the entire matter of the jute industry beginning from its production and to its export; whether it is not also a fact that the said Committee in one of its interim reports suggested that the minimum price for raw jute in West Bengal should be fixed at Rs. 50; is it not a fact that after the Presidential takeover of the West Bengal administration the work of that Committee has been stopped—why it has been stopped, I want to know—; whether it is also not a fact that because of the pressure of certain jute industrialists the Committee's work has been stopped and the recommendation made by the Committee has not seen the light of day because there is pressure from the industrialists of jute and lso particularly some Congress leaders of West Bengal?

SHRI L. N. MISHRA: There is no pressure at all either from industrialists or from Congress leaders. As a matter of fact a number of Congress leaders from West Bengal and Bihar have met me and asked me to do something to improve the plight

Government had set up a Committee and their recommendations an before us. There is a proposal to set up a Ju e Corporation, as a result of a number of recommendation made by some other Committees also. We feel that if this Corporation i allowed to work effectively, it will be able to meet the problems of jule, especially raw jute.

SHRI CHITTA BASU: Sir, what was my question; nd what is his answer? My question was that that particular Committee made; n interim report and in that interim report the minimum price of raw into my proportion of the Rs. 50 and the jute was reconmended to be Rs. 50, and the Committer's work has been suspended because of piessure and even the recommendation of the Committee has not seen the light of d ly. Is that a fact and, if so, what are the easons for not bringing their recommendati MIS to light?

SHRI L. N MISHRA: I said there is no such press ire. The Committee was set up by the Wc t Bengal Government. Jute is not confined to West Bengal alone. Jute is in Assam a so, in Bihar also, in Andhra also, in U.P. ;:lso, and in some other States also. Therefor.-, an all-India policy has to be evolved foi a crop like jute. Therefore, a Committee ^.as set up headed by the Jute Commissioner of the Government of India, and it has als | made certain recommendations. We art trying to implement those recommendations.

SHRI CHITTA BASU: Sir, why is he not answering my question which specifically related to the Committee set up by the United I ront Government? I wanted to draw his attention to the Committee set up by the West Bengal Government and to the fact that its recommendation has been pigeonholed because of pressure both from jute magnates and from Congress leaders.

MR. CHA.RMAN: Please sit down. Mr. Mishra, yon have said that the Committee's recommendations are being implemented. Doe, it refer to the Committee appointed b> the West Bengal Government?

SHRI L. N. MISHRA: I said that the Committee was set up by the West Benga Government. I have gone through some of the reports about the functioning of the Committee. Jute is not confined to West Bengal alone I said earlier that jute is not grown in West Bengal alone. It is in other States also. The Government of India have a stake in it. Therefore, an all-India view of the situation has to be taken.

SHRI KRISHAN KANT : He specifically asked about the West Bengal Committee

to Ouestions

SHRI L. N. MISHRA: There is no question of pressure or anything. Perhaps, the hon. Members ....

#### (Interruptions).

MR. CHAIRMAN: Please sit down, Mr. Chitta Basu. Mr. Mishra, do you wish to say anything about the Report of the Committee appointed by the West Bengal Government '

SHRI L. N. MISHRA: It has not formally submitted its Report to us so far. We had a discussion with some members there. I talked to the Jute Commissioner, Calcutta, while meeting him, and I learnt that they have made a number of recommendations. Mostly they are relevant, so far as the Government of West Bengal is concerned. So far as the Government of India is concerned, it has also to think of the jute growers of Assam the jute growers of Bihar. Bihar has a number of problems which West Bengal has not got. Therefore, when I say that a Jute Corporation will be set up, it will be All-India Corporation to look after the interests of the jute growers and I am keen about it. Most of Members may not know that I also come from a jutegrowing area. For a number of years I have been a President of the Jute Grower's Association. So, they should not think like

SHRI CHITTA BASU: Will he agree to lay on the Table the recommendations of the Jute Committee set up by the Government of West Bengal? Would he agree to

MR. CHAIRMAN: Please sit down.

SHRI CHITTA BASU: The Interim Report is there.

SHRI ARJUN ARORA: It is a very important question about which the House should be taken into confidence. The Minister should reply to Mr. Chitta Basu whether the Report will be laid on the Table of the House and the House will be taken into confidence.

(No reply).

MR. CHAIRMAN:"Mr. Niranjan Verma

श्री निरंजन वर्मा: क्या श्रीमन यह बताने का कच्ट करेंगे कि यह बात सही है कि देश भर में जुट का उत्पादन तेजी से गिर रहा है और बंगाल में ग्रणांति है, इसके कारण ही यह हो, यह बात भी नहीं है क्योंकि इसरे प्रांतों में भी इसका उत्पादन गिर रहा है। तो क्या यह बात भी सही है कि हमारे यहां से जो जूट विदेशों को बहुत पहले जाता था और वहां से हमको ग्रन्छी कीमत मिलती थी उसके कारण हमारे यहां के उत्पादक ग्रधिक जूट पैदा करते थे ताकि उनको अच्छी कीमत मिले। ग्रब बाहर के बाजार में पाकिस्तान और दूसरे देशों ने जो कम्पीटीशन करना शुरू किया है उसके साथ-माथ वहां की सरकार ने भी जूट का उत्पादन करने वालों को विशेष रूप से सरकारी सहायता और ग्रन्थ मृविधाएं दी हैं जिसके कारण वहां का माल बहुत ग्रन्छा है और हमारे यहां का साल बाजार में निकल नहीं पाता उसके कारण यहां के उत्पादकों को पूरी कीमत और ग्रन्छी कीमत नहीं मिलती। यह कारण भी यहां पर जुट के उत्पादन में कमी का है या नहीं?

श्री ललित नारायण मिश्र : माननीय सदस्य ने कहा है कि जुट की उपज गिरती जा रही है। ऐसी बान नहीं है। धगर स्टेटमेंट को वे देखें तो पता चलेगा कि 1968-69 में 38,38 लाख बेल्स का उत्पादन हथा या जबकि 1969-70 में 67.5 लाख बेल्स का उत्पादन हम्रा है । पिछला साल म्रज्छा साल नहीं था। उस साल उपज कम हुई थी, लेकिन 1969-70 में 67 लाख बेल्स की उपज हुई है ग्रीर उसके पहले 1967-68 में 75 लाख बेल्स की उपज हुई थी। तो इसलिए हम उम्मीद रखते हैं कि हम इस कमी को पूरा कर लेंगे। माननीय सदस्य को एक बात कहं कि रा जुट हिन्दस्तान बेचने में दिलचस्पी नहीं रखता है और हमारे लिए यह बच्छा भी नहीं है क्योंकि हमारे पास जुट मिल्स बहुत-सी हैं स्वौर हमने उनको चालु रखना है ग्रीर इसलिए जुट से बने हुए माल को, मैन्य-फैक्चई गृहस को हम बेचना चाहते हैं। चिता की बात यह है कि मैन्यफैक्वडं गृहस की मांग घटती जा रही है। सैकिंग, कारपेट पैकिंग भ्रौर हेसिन की मांग घटती जा रही है। पाकिस्तान के पास नई मिलें हैं और हमारे पास पुरानी मिलें हैं। इसलिए हम ज्यादा नीची कीमत कर नहीं सकते । हमारा प्रयास है कि सभी मिलों को माडनीइज किया जाए । इस साल हमने इसके लिए , 8 करोड़ रुपया रखा है और आगे और ज्यादा रखना चाहते हैं। समस्या यह है कि जुट के प्रोडक्शन को सस्ता कैसे किया जाए और पाकिस्तान के साथ कम्पीटीशन में बाहर के बाजार में कैसे ठहरा जाए।

SHRI A. D. MANI: Sir, according to the statement, the rest of India produced in 1969-70 1.60 lakh bales. May I ask the Minister what steps his Ministry is taking

to explore the possibility of increasing the production of raw jute in the so-called rest of India, that is outside the jute belt?

SHRI L. N. MISHRA: About Western India I cannot say. But, as I stated esrlier in reply to a supplementary put by Mr. Arjun Arora, we have a number of programmes to increase the per acre yield of jute. For that a provision of funds has also been made. If the hon'ble Member wants me to read out the number of proposals, there are proposals about seed, subsidy, warehouses and othe things. The main thing is that the yield per acie has to improve, and that can improve if there is State assistance. Growers have to be given assistance from the State. We have accepted this fact and we have made allotment, as I said, of Rs. 3,92 lakhs in the Fourth Five Year Plan. If it is not sufficient, we shall try to increase this amount.

### DR. K. RAMIAH: Will the Minister

श्री स्रवधेश्वर प्रसाद सिंह : सभापित महोदय, मुझे खुशी हुई कि मिनिस्टर साहव ने यह कहा कि जूट कार्पोरेशन यह बनाना चाहते हैं। उनको मालूम होगा कि दरभंगा जिले के गुक्तापुर धौर पूणिया के किटहार में दो जूट मिलें हैं जिनकी हालत बहुत बदतर है धौर उनमें से एक तो शायद काम भी नहीं कर रही है। क्या इनका खयाल है कि इन दोगों मिलों को कार्पोरेशन बनने पर लिया जाए। बदइन्तजामी की वजह से वह बन्द हो रही हैं तो उनका इन्तजाम ही नहीं बदला जाए बल्कि उनको माडर्नाइश भी किया जाए। इसके स्रवाय रा-मैटीरियल भी धवेलेवल है उस एरिया में। वह खुद हो उसको एसोसियेशन के चेयरमैन भी रहे हैं, वह जानते हैं। तो वहां खौर भी मिलों की जरूरत होगी। तो क्या उसकी तरफ भी वह ख्याल करेंगे।

श्री लिलत नारायण मिश्रः यह बात सही है, मैं मुक्तापुर और किटहार मिलों को भी जानता हूं। मैं माननीय सदस्य से श्रायह करूंगा कि इस कार्पोरेशन के पैसे को पुरानी और सड़ी-गली मिलों को खड़ा करने में लगाया जाए तो कहीं श्रच्छा होगा। मैं श्रभी इसके बारे में कुछ कह नहीं सकता हूं, लेकिन मैं समझता हूं कि जो श्रनएकानामिक मिल्स हैं उन्हीं को लेलिया जाए तो फिर एकानामिक प्रोडक्शन हो ही नहीं सकेगा।

agree that the fall or increase in production of jute is intimately related to the price

which the grower gets? Because of high yielding and other varieties which have come in rota ion the price of jute which a farmer gets has got reduced and, therefore, he has rediued the area.

SHRI L. N. MISHRA: I have stated, Sir, that it is a fact that the growers are not getting fair p ice and that is why the State Trading Cor'oration came into the field three or four .ea s ago and assured, what is called the minimum support price of Rs. 14. The support price for this year is said to be not econe mical for the growers. And that is why It the moment the price of jute has been Rs 55 as against Rs. 40 fixed by the S.T.C.

MR. CHAIRMAN: Mr. Subramania Menon. Onh a short question.

SHRI K. P SUBRAMANIA MENON: The Minister n his reply said that most of the Indian jute mills have got old, outmoded machinery anc that is why production costs are high. Ma I know from the Minister whether it is fact that this situation has arisen becaus the jute manufacturers in India have bten siphoning off the profits which they get out of the jute industry to other industries and have neglected to develop the industry on modern lines? In view of this fact, will the Government think of fakir;; over the jute mills so that this neglect o' the industry will be put a stop to?

SHRI L. N. MISHRA: It is a fact that the jute industry has not kept pace with the developmin nt in the jute industry and modern techm logy. And that is the reason why they are suffering today. As I stated earlier, we hive planned a scheme for modernising the plants and we are prepared to finance thro igh financial institutions those people who cirae forward and seek such financial assistance or even other assistance. We are prepan d to help them and modernise their plant.

MR. CHA1 < MAN : Mr. Appan. Last question but a short question.

SHRI G. A. APPAN: May I know from the hon'ble Minister if there is a mill called Ludlow Corporation in Calcutta and whether it is not exporting whole of its product to America and other countries? Will the hon'ble Minisier take into consideration the programme of anti-soil erosion, anti-water logging and soil saver Process lacking so much in our country now? What is the price of the material that this mill exports and what is the price of the material that

the other mills export? Will it be possible for us to produce in other jute mills also the material as the material produced by Ludlow Corporation to increase our exports? Will he be pleased to see that modern technology and agriculture sciences followed in other countries for growing more jute per acre could be investigated? I would also like to know whether he will send some delegation to countries where the yield of jute per acre is very high so that we can also follow their example.

SHRI L. N. MISHRA: Sir, there is no need for any delegation. We had a number of committees. We only wish to implement those recommendations.

MR. CHAIRMAN: Next question.

श्री राजनारायण : श्रीमन्, मेरा एक व्यवस्था का प्रकन उठता है। यह प्रकन प्रधान मंत्री साहिबा के नाम कैसे लगा ? इसका जवाब देने के लिए प्रधान मंत्री साहिबा को तकलीफ क्यों देनी पड़ी ?

श्री सभापति : मैं जवाब दुंगा : :

श्री राजनारायण : यह तो एटामिक इनर्जी कमीशन के चेयरमैन हैं, जिस कमेटी के सामने संजीव का भी प्रण्न गया था : : : (Interruptions) संजीव भाई, छोटी मोटर कार वाले ।

श्री सभापति : इलेक्ट्रोनिक्स का सब्जैक्ट कैविनेट सेक्रेटेरिएट के पास है, इसलिए प्राइम मिनिस्टर के पास गया।

श्री राजनारायण : तो क्या यह सत्य नहीं है कि इकानामिक कोझाडिनेशन कमेटी, जिसकी वह चेयरमैन हैं, जिसके पास जनके लड़के का

MR. CHAIRMAN : No, no that has nothing to do with

SHRI ARJUN ARORA: Sir, on a point of order.

श्री राजनारायण : मैं पाइन्ट ग्राफ ग्राडर पर खड़ा हं, ग्राप ग्रभी जवाब नहीं दिए ...

श्री सभापति : मैंने जवाब दे दिया ।

SHRI ARJUN ARORA: Sir, he is not raising a point of order. He is only making a speech...

SHRI RAJNARAIN: No, no.

SHRI ARJUN ARORA .....and unnecessary and irrelevant insinuations. It is well known that Electronics is being handled by the Cabinet Secretariat.

श्री राजनारायण : मैं ग्रापसे प्रार्थना कर रहा हूं . . .

श्री सभापति : जवाब के बाद यह अननेसेसरी मालूम होता है।

श्री राजनारायण : "मैं चाहता हूं आप अरोड़ा साहब से कहेंगे कि वह हमारे ही मार्ग में क्यों रोडा बनते हैं।

# FCOMPLAINTS BY SMALL-SCALE UNITS OF RADIOS AND TRANSISTORS

\*85. SHRIMATI VIMAL PUNJAB DESHMUKH: Will the PRIME MINISTER be pleased to state:

- fa) whether Government are aware of the complaints made recently by the Small-Scale Radio and Transistor Units, of undue preference being given to large scale manufacturers who produce Transistors and Radios; and
- (b) if so, what steps Government propose to take to help the Small-Scale Units?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL IN THE CABINET SECRETARIAT (SHRI RAM NIWAS MIRDHA): (a) and (b) No preference has been given to large scale manufacturers of radios and transistors. The production of the small scale sector has been steadily increasing. It went up to 9 lakh sets in 1969 as against 3.1 lakhs sets in 1965. The share of the small scale sector in the total annual production has remained practically the same at around 35% over the last five years.

Complaints have been received from the small-scale sector that they are facing competition from the organised sector. To encourage the small sector, Government have taken the following steps:—

- (i) An excise duty of Rs. 10 is levied on each set priced Rs. 165 or less made by the organised sector, while the smallscale sector is exempt from this levy.
- •[•Transferred from the 11th November, 1970.

(ii) Small-scale units are permitted an increase of 75% over the previous year's production for determining the import entitlement.

to Questions

(iii) Government requirements of radios are proposed to be purchased from the Small-Scale Sector.

Government are also considering whether any further encouragement to the small sector is necessary.

SHRIMATI VIMAL PUNJAB DESH-MUKH: What positive steps does the Government propose to take to reserve radios and other items of electronics for the small-scale industry as (1) it will be in line with the socialistic pattern that the Congress is advocating and (2) it will, to some extent, solve the unemployment problem?

SHRI RAM NIWAS MIRDHA: Sir, it is not proposed to reserve the manufacture of radios for the small-scale sector. But other concessions, about which I mentioned in my answer, have been given to the small-scale sector, with the resul Ithat the small-scale sector has increased its production considerably during the last few years.

SHRI A. G. KULKARNI : Sir, the Minister has just now stated that no undue preference has been shown to the large-scale sector. This is a positive statement by a Minister of the Government. Here is the report of the Dutt Committee and on page 72 the Committee says that we find that no attempt has been made to ensure that the large producers make available the more critical parts to the small-scale producers at appropriate prices. It is also stated that when the radio expansion was banned in the country for the big sector— the Dutt Committee has said this—the foreign controlled subsidiaries in the radio industry applied for and obtained the expansion in the radio manufacture. I want the Government to make a pointed reference to this observation of Ihc Dutt Committee. It is further stated that this is one of the most remarkable industries where the small-scale sector has made a headway in remakr-able a manner despite the fact that the

licensing policy (*Interruptions*) has hardly done anything to its progress....

SHRI MAHAVIR TYAGI: Sir, while putting supplementaries only questions must be asked and not speeches. How long do you allow Members like that making Speeches?